COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 1019 OF 2017 IN DFR NO. 3957 OF 2017

Dated: 22nd November, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

M/s Avdhut Swami Metal Works ... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.K. Pandey

Ms. Priya Dwivedi

Counsel for the Respondent(s)

ORDER (IA No. 1019 of 2017 – for Urgent Listing)

We noticed that the defects have not been cured. The learned counsel for the Applicant/Appellant is directed to cure the defects on or before 24.11.2017.

List the matter on <u>27.11.2017</u>.

(Justice N.K. Patil)
Judicial Member

(I. J. Kapoor) Technical Member

mk/vt